

HIGH COURT OF KARNATAKA DHARWAD BENCH

**MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES WITH
SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT
FROM FRIDAY THE 19TH NOVEMBER 2021**

Priority will be given to old cases

PART A

Sl. No.	SITTINGS AND SUBJECTS	REMARKS
1	Hon'ble Mr. Justice S.Sunil Dutt Yadav & Hon'ble Mr. Justice S.Rachaiiah All Division Bench Civil matters Writ Petitions challenging the vires of Act, Rules and Statutory Regulations - Preliminary Hearing /Admissions, Orders and Final Hearing Specially assigned cases	Video Conferencing / Physical hearing (optional)

By Order of Hon'ble The Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 18.11.2021